

The central share of funds allocated to the State of Chhattisgarh under Sarva Shiksha Abhiyan in 2017-18 is ₹ 622.20 crore and under Samagra Shiksha during the years 2018-19 and 2019-20 are ₹ 884.60 crore and ₹ 1039.58 crore respectively.

(c) and (d) Education is in the Concurrent List of the Constitution. Majority of the schools come under the purview of the respective State Governments. Hence, complaints received in the Ministry are forwarded to the respective State Government for appropriate action at their end.

Setting up of new Central Universities

566. LT. GEN (DR.) D.P. VATS (RETD.): Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any target has been fixed by Government for setting up of new Central Universities, Indian Institute of Science Education and Research, Indian Institutes of Technology in the country, in the coming years, so that more and more students can get admission in these universities/institutions in the country; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) The setting up of institutions of higher education is an ongoing process. A number of higher educational institutions including Central Universities, IITs and IISERs have already been established. Following the 12th Plan (2012-17), as approved by the National Development Council, the thrust is on consolidation of higher education system. Expansion is to be done mainly by scaling up capacity of the existing institutions in place of setting up new institutions. Further, 'Education' being a concurrent subject, the State Governments are also taking various initiatives.

Withdrawal of NEP by Government

567. DR. ANBUMANI RAMADOSS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is of the view to withdraw and review the proposed New Education Policy considering its disapproval and rejection from various quarters including many political parties; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) No Sir. The question of withdrawal of the proposed New Education Policy does not arise. More than 2 lakhs suggestions and inputs have been received on the Draft National Education Policy, 2019. There has been wide publicity and positive feedback from all stakeholders. Accordingly, Ministry is in the process of finalizing the National Education Policy, 2020.

Guidelines for examinations at primary and secondary education levels

‡568. DR. SATYANARAYAN JATIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the guidelines provided by Central Government to the States regarding the school examinations at primary and secondary levels and the details of the manner in which those guidelines have been accepted by each State; and

(b) the manner in which Central Government implements its CBSE course, determines the syllabus and executes the work of publications, availability and distribution of its study material?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) Education is a subject in the Concurrent List of the Constitution and majority of schools are under the jurisdiction of the State Government. Thus, the matter relating to the school examinations at primary and secondary levels and its guidelines are regulated in terms of the Rules and Guidelines of the State Government concerned in accordance with the provisions of the Right of Children to Free and Compulsory Education (RTE) Act, 2009.

(b) The Central Board of Secondary Education (CBSE) which is an examination conducting body, affiliates schools for the purpose of conducting public examination at secondary (X) and Senior Secondary (XII) stage. National Curriculum Framework (NCF), developed by National Council of Educational Research and Training (NCERT) as per the mandate of the National Policy on Education 1986, sets the guidelines and direction for the development of syllabi and textbooks at all the school stages.

CBSE does not prescribe syllabus and textbooks for classes I-VIII, rather schools are required to adopt model syllabi developed by National Council of Educational Research and Training for these classes. Similarly, the textbooks published by NCERT can be used by schools for transacting curriculum. As an examination conducting body,

‡Original notice of the question was received in Hindi.